

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-103
IB-657/ND/2021
New IA557/2026

IN THE MATTER OF:

Manish Aneja & Ors.

Vs.

Revital Reality Pvt. Ltd.

.....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 05.02.2026

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP

: Rishabh Jain, Advocate

For the Respondent

: Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.
Varsha Mohanty for Respondent No. 4 in IA No.
557/2016

ORDER

New IA-557/2026:-

Ld. Counsel on behalf of Applicant is present and submitted that arguing Counsel is not available today and therefore, sought adjournment. In view of this, list this application on **03.03.2026**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)